

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 201 of 2013

Dated : 26th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Neyveli Lignite Corporation Ltd.

..... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Sahegal

Counsel for the Respondent (s): Mr. M.S. Ramalingam for R.1
Mr. S. Vallinayagam for R.2

ORDER

We have heard the learned counsel for the Respondents and the
Written Submissions have also been filed by both the parties.

The learned counsel for the Appellant seeks some time to make
further submissions in the matter.

Post the matter on **11.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js